

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JULY, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.07.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4457	157	77	4537	1087	25
ORIGINAL MISC. PET. (I) (COMM)	232	60	43	249	191	6
ORIGINAL MISC. PET. (T) (COMM)	61	23	15	69	128	6
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	24	3	14	13	36	2
ORIGINAL MISC. PET. (COMM)	2623	79	59	2643	2468	37
ORIGINAL MISC. PET. (ENF.) (COMM)	1066	33	16	1083	1476	18
ORIGINAL MISC. PET. (EFA) (COMM)	46	3	3	46	1296	95
ARBITRATION APPEAL (COMM)	73	3	2	74	46	2
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	108	122	111	119	21	1
COUNTER CLAIMS (COMM)	181	2	6	177	2005	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1102	16	10	1108	467	7
CIVIL ORIGINAL (COMM-IPD-CR)	196	5	1	200	1435	25
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	138	13	7	144	862	13
CIVIL APPEAL (COMM-IPD-PV)	1	2	0	3		
CIVIL APPEAL (COMM-IPD-TM)	140	15	10	145	471	9
CIVIL APPEAL (COMM-IPD-CR)	15	0	0	15		
CIVIL ORIGINAL (COMM-IPD-PAT)	60	3	6	57	437	9

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JULY, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	539	380	70.50%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.